

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3391

ANSWERED ON:16.04.2008

ENVIRONMENTAL CLEARANCE TO FOREST LAND

Barad Shri Jashubhai Dhanabhai;Gadhavi Shri Pushpdan Shambhudan;Kanodia Shri Mahesh Kumar;Kathiria Dr. Vallabhbai;Solanki Shri Bhupendrasinh Prabhatsinh;Varma Shri Ratilal Kalidas

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government of Gujarat has submitted a proposal for release of 427.13 hectare of forest land coming under the submergence and environment clearance from the Union Government;
- (b) if so, the present status of the proposal; and
- (c) the time by which final decision in this regard is likely to be taken?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS(SHRI S. REGUPATHY)

(a), (b) & (c) The Government of Gujarat had submitted a proposal for diversion of 427.13 hectare of forest land for Sidumbar Reservoir Irrigation Project in Valsad district of Gujrat for which in-principle (stage-I) approval was accorded by the Central Government on 20.08.2004 with certain mandatory conditions. The Final (stage-II) Approval is accorded only after the receipt of the compliance report form the Government of Gujrat, which is still awaited.However, in cases where compliance of conditions stipulated in the in-principle approval is awaited for more than 5 (five) years from the State Governments, the in-principle approvals are revoked.